

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

11
C.A.No. 544/KB/2017
C.P(CAA) No.474/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company	Selwel Worldwide Trade Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mrs. MANJU BHUTERIA, ADVOCATE } for petitioners
2) Mr. S.K. BAJORIA, ADVOCATE
3) Ms. MOUMITA SARKAR, ADVOCATE

B.Kan, Adv.
15/12/2017

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)